

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

25. C.P.(IB)-379(MB)/2021

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.09.2022**

NAME OF THE PARTIES: IDBI Bank Limited
V/s.
Madan Lal Goyal

SECTION 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
31.10.2022.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
//Rajeev//

Sd/-
H. V. SUBBA RAO
Member (Judicial)